take into consideration the need to generate funds to be utilized for the betterment and growth of the educational institutions, the betterment of education in that institution and to provide facilities necessary for the benefit of students".

In the matter of Islamic Academy and Ors. Versus the State of Karnataka and Ors., the Supreme Court had directed that in order to give effect to the judgement in TMA Pai's case, "...the respective State Governments/concerned authority shall set up, in each State, a Committee headed by a retired High Court Judge who shall be nominated by the Chief Justice of that State... The Committee will be at liberty to approve the free structure or to propose some other fee which can be charged by the institute...."

In the matter of P.A. Inamdar and Ors. Versus State of Maharashtra and Ors., the Supreme Court of India had held that capitation fee cannot be permitted to be charged and no seat can be permitted to be appropriated by payment of capitation fee.

(c) to (e) Some unaided Public Schools have filed Writ Petitions in the Supreme Court of India to challenge various provisions of the RTE Act including section 12(1) (c) of the RTE Act regarding admission of children belonging to weaker sections in Class-I in the school as specified in sub-clause (iii) and (iv) of clause (n) of section 2, to the extent of at least of twenty per cent of the strength of that class. The Writ Petitions have been referred to the Constitution Bench of the Supreme Court.

Enrolment rate

†*357. SHRI JAI PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has collected data regarding enrolment rate at secondary level, State-wise;
- (b) if so, the names of such States where enrolment rate at secondary level is lower than the national average;
- (c) whether Government is taking any steps in view of these figures, to achieve the enrolment rate of 70 per cent at secondary level by 2011-12; and
 - (d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) Yes, Sir. Thirteen States namely, Bihar (28.08%), Nagaland (28.57%), Jharkhand (29.75%), J&K (44.06%), Assam (44.14%), Sikkim (44.75%), Chhattisgarh (45.71%), Punjab (46.95%), West Bengal (47.91%), Meghalaya (51.39%), Orissa (53.77%), Rajasthan (54.04%), Gujarat (57.64%), and UT of Lakshadweep

[†]Original notice of the question was received in Hindi.

(49.82%), have the GER lower than the National Average (58.15 %) at Secondary level (Classes IX-X) of education, during 2007-08.

(c) and (d) The Centrally sponsored scheme "Rashtriya Madhyamik Shiksha Abhiyan (RMSA)," launched in March, 2009, *inter-alia* envisages attainment of Gross Enrolment Ratio (GER) of 75% at Secondary stage (Classes IX-X) within 5 years. The Objective of this scheme is to universalize access to secondary education and to improve its quality, while ensuring equity.

Special package for Vidarbha

- *358. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether the demand for any special package for Vidarbha Region of Maharashtra has/is being considered by Government;
 - (b) if so, the allocation made under the package;
- (c) whether the proposals for consideration of separate development boards for Konkan and Northern Maharashtra have been supported by the Planning Commission; and
 - (d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) and (b) In July, 2006, Government of India approved a rehabilitation package amounting to Rs. 3873.26 crore to mitigate the distress of farmers in six identified districts namely Akola, Wardha, Amravati, Buldana, Wasim and Yavatmal of Vidarbha region of Maharashtra.

- (c) No. Sir.
- (d) Does not arise.

Enrolment of Muslim girl children in schools

- *359. SHRIMATI GUNDU SUDHARANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the details of enrolment of Muslim girl children in primary and upper primary schools, State-wise;
- (b) whether it is a fact that the enrolment of Muslim girls in primary and upper primary schools had gone beyond the national average last year;
- (c) if so, the percentage of total Muslim girl children enrolled during the last year; and
- (d) the efforts the Ministry is making or proposes to make to enroll more and more Muslim girls, particularly poor, in primary and upper primary schools?